

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 5**  
**(IB)-168(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Mehak Realtech Pvt. Ltd.

.... Respondent

**Under Section 7 of IBC.**

**Order delivered on 11.02.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For RP

Mr. Sumant Batra, Mr. Niharika  
Sharma, Advs.  
Mr. Gaurav Mitra, Ms. Shriya Rai  
Cahudhary, Advs. For Directors of  
Manogyan, Superlative &  
bhishama

For Home Buyers

Mr. Anand Chibbar, Sr. Adv. with  
Apoorv Agarwal, Ms. Kavya  
Mehrishi, Advs.

**ORDER**

List on 17.02.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**